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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 13/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

Name of the Company:

Nila Infrastructures Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

| S.NO. NAME (CAPITAL LETTERS) | | | DESIGNATION | REPRESENTATION | | SIGNATURE |
|------------------------------|---------|---------|-------------|----------------|---|-----------|
| 1. | Sandeep | Singly' | Advocate | Apliant | | |
| 2. | Pranjal | Buch | / / | | 4 | |
| | Parini | Shah |) / | // | | |

ORDER

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch with Learned Advocate Ms. Parini Shah present for Applicant.

Heard arguments of learned Counsel for Applicant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of February, 2018.